

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:09th August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 103/2016(CZ)	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Swapnil Gupta, Adv.	
2.	Original Application No. 93/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv.	
FOR HEARING				
3.	Original Application No. 34/2015(CZ)	Nityanand Mishra (<i>Saraiyu River, Chitrakoot</i>) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv.	
4.	Original Application No. 02/2013(THC)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv.R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 04/2015(CZ) (M.A.No.177/16) (M.A.No.341/16) (M.A.No.622/16) (M.A.No.624/16)	Kishore Samrite (<i>Pond Encroachment, Balaghat</i>) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary,Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	
6.	Original Application No. 47/2016(THC) (CZ) (W.P.No. 10202/12) (Raj.) (M.A.No.702/16)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.		

7.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 85/2015(CZ) (M.A.No.631/15)	Babulal Jajoo (<i>Minor Irrigation Tanks</i>) Vs. State of Rajasthan & 4 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
9.	Original Application No. 01/2016(CZ) (M.A.No.09/16)	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv. Mr. Rohit Sharma, Adv.	
10.	Original Application No. 14/2016(THC)	Udda Lal Vs. State of Rajasthan & 5 Ors.		
11.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Shivendu Joshi, Adv.	
12.	Original Application No. 318/2014 (CZ) (M.A.No.630/15)	Babulal Jajoo (<i>Chambal River</i>) Vs. State of Rajasthan & 5Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
13.	Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
14.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (<i>Ranthambaur, National Park</i>) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
15.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv. Mr. Sachin K. Verma, Adv.	
16.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15) (M.A.No.96/16) (M.A.No.537/16) (M.A.No.538/16)	Tribunal at its own Motion (<i>Delomite Mining, Mandla</i>) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R-5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
17.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv.	

18.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.	
FOR COMPLIANCE				
19.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	
20.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan &5 Ors.	Mr. Dharamvir Sharma, Adv.	
21.	Original Application No. 137/2013(CZ)	Jalindar Piraji Dhanwate Vs. Shree Nageen Chandra Bansal & Ors.	Mr. Enosh George Carlo Adv. Mr. Shekher Sharma, Sanjay Kumar, Ashish Tiwari Adv. for R-2,3 Mr. Sachin K. Verma, Adv. for R-4,7 Mr. Shivendu Joshi, Adv. Mr. Sambhav Sognai, Adv.	
22.	Original Application No. 81/2016(CZ) (M.A.No.567/16)	Maharishi Shiksha Sansthan Vs. State of Madhya Pradesh & 3 Ors.	Mr. Yogesh Bhatnagar, Adv.	

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